Sr. No. 1 Supplementary List-2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

WP(C)PIL No. 8/2020 CM No. 2161/2020 CM No. 2162/2020 (Through Video Conferencing)

Central Augaf Committee

.....Petitioner(s)

Through:- Mr. Shafqat Nazir, Advocate.

(On Video Conferencing from High Court at

Srinagar)

v/s

Union of India and others

.... Respondent(s)

Through:- None

Coram:

HON'BLE THE CHIEF JUSTICE

(on Video Conference from High Court at Jammu)

HON'BLE MR JUSTICE SANJAY DHAR, JUDGE

(on Video Conference from High Court at Jammu)

ORDER 26.06.2020

WP(C)PIL No.8/2019

The record of this case has not been sent to us.

List again on 8th July 2020.

(SANJAY DHAR) (GITA MITTAL)
JUDGE CHIEF JUSTICE

Jammu 26.06.2020 Raj Kumar